

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3768
ANSWERED ON:13.12.2001
RURAL ELECTRIFICATION
TRILOCHAN KANUNGO

Will the Minister of POWER be pleased to state:

- (a) the steps being taken to achieve cent percent village electrification during the Tenth Five Year Plan; and
(b) the definition of inaccessible villages which are not likely to be electrified by conventional energy supply, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRIMATI JAYAWANTI MEHTA)

(a) & (b) : In the Chief Ministers` Conference held on 3rd March, 2001, the following resolutions were adopted :-

- Rural Electrification may be treated as a Basic Minimum Service under the Prime Minister`s Gramodaya Yojana;

- Rural Electrification may be completed by the end of the 10th Plan i.e. by year 2007;

- Full coverage of all households may be targeted by the end of the 11th Plan i.e. by year 2012;

- Rural Electrification has now been included under Pradhan Mantri Gramodaya Yojana (PMGY) from the year 2001-2002 under which an allocation of Rs. 41859.90 lakhs has been made to the States. Besides, an amount of Rs.175 crores has been allocated to the States under Minimum Needs Programme (MNP) for the year 2001-02 for Rural Electrification.

- According to the information with the Central Electricity Authority, 80,000 villages are still to be electrified. Out of these about 18,000 have been considered remote and are considered suitable for electrification through non-conventional sources. State-wise details are given at Annexure. The PMGY guidelines provide the states with the option of undertaking village electrification through non-conventional sources.

ANNEXE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO. 3768 TO BE ANSWERED IN THE LOK SABHA ON 13.12.2001 REGARDING RURAL ELECTRIFICATION.

THE STATEWISE DETAILS OF ESTIMATED REMOTE VILLAGES AS ON 31.3.1996

S.No State No. of Unelectrified villages No. of Normal villages No. of remote villages

1	Arunachal Pra	1,379	591	788
2	Assam	2,798	2,469	330
3	Bihar	19,708	17,708	2,000

4. J & Kashmir	203	0	203
5 Madhya Pradesh	3,705	2,485	1,300
6 Manipur	166	0	166
7 Meghalaya	3,077	587	2,490
8 Mizoram	72	0	72
9 Orissa	13,118	9,728	3,390
10 Rajasthan	7,269	4,269	3,000
11 Tripura	97	0	97
12 Uttar Pradesh	26,164	22,564	3,600
13 West Bengal	8,705	8,155	550
Total	86,541	68,555	17,986